

**GOVERNMENT OF INDIA  
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

**LOK SABHA**

**UNSTARRED QUESTION NO.2907  
TO BE ANSWERED ON 02.03.2017**

**PRIVATE ITIs**

**2907. SHRI R. DHRUVA NARAYANA:  
SHRIMATI SANTOSH AHLAWAT:  
SHRI SUMEDHANAND SARSWATI:**

**Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP  
be pleased to State:**

- (a) whether the Government has not given any approval for opening of new private ITIs in the last one year;
- (b) if so, the reasons thereof and the details of the pending applications, State/UT-wise;
- (c) whether the Government is planning to fix timeline for giving clearance to the new private ITIs;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF  
SKILL DEVELOPMENT AND ENTREPRENEURSHIP  
(SHRI RAJIV PRATAP RUDY)**

(a) & (b) In the last one year, a total of 1526 new Industrial Training Institutes (ITIs) were granted affiliation with National Council for Vocational Training (NCVT), out of which 987 new ITIs were affiliated for the session August 2016 while remaining 539 new ITIs have been affiliated for ensuing session commencing from August 2017. There are no pending cases with Directorate General of Training (DGT) for the period stated.

(c) to (e) Affiliation of ITIs is a continuous process and there is no plan to fix timelines for giving clearance to new Private ITIs. However, DGT is in the process of notification of new affiliation norms and Affiliation of ITIs would be in accordance with these new norms, which are going to be implemented from year 2017 onwards.

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